[*Translation*]

(x) Need to give adequate compensation to the farmers whose lands are acquired by the Government in Delhi.

SHRI BHARAT SINGH (Outer Delhi): Sir, I want to draw your attention to the way the Government acquires agricultural land in Delhi. As a matter of fact, compensation equal to the market value of the land should be given to them.

The farmers of Delhi get very little compensation for their lands and that is why they sell it to the private colonisers at the rate of Rs. 100 per sq. metre, thereby increasing the number of unauthorised colonies day by day. The Municipal Corporation is also not paying any attention to it and there is no check on the mushroom growth of unauthorised colonies. If the Delhi Administration also gives the same compensation for the land to the farmers as is given by private colonisers, further increase in unauthorised colonies can be checked. The late Prime Minister Indira Gandhi had convened a 'Kishan Rally' at Boat Club. New Delhi in 1983 and had assured the farmers that they would be given adequate compensation for the land acquired from them Even today the farmers are getting inadequate compensation for their lands. Earlier, the farmers were given residential plots of 400 sq. yards in lieu of agricultural land, but today they are allotted a 200 sq. yards plot. This is causing great resentment among the farmers. All the farmers should be given plots on the basis that was decided in 1983. The Government should neither acquire the built up area on the agricultural land nor serve a notice for that.

The works of sewage disposal water and electricity supply that are still incomplete in the urban villages and in the rehabilitation colonies should also be completed.

[*English*]

(xi) Need to supply foodgrain at concessional rates to starving tribal people in the district of Koraput of Orissa.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): Distressing reports are coming from the district of Koraput in Orissa that starvation deaths are taking place in several localities among the tribals in the district. The doctors who visited these localities stress that the deaths are due to starvation caused by total absence of foodgrains in tribal homes. Owing to drought conditions prevailing in Borigeema Block areas, tribals are forced to eat only roots, bamboo shoots, mango kernels and wild leaves to suppress their hunger. It is reported that foodgrains have still not been supplied to starving villages in the area. Foodgrains under concessional rates through various poverty-condition work programme are not reaching the tribal population. I urge upon the Central Government to monitor these programmes in this district so that this distressing situation is overcome forthwith.

[*Translation*]

(xii) Need to provide adequate financial assistance to Rajasthan for rendering relief to the victims of heavy rains in Kota, Bundi, Keshorai, Pattan and other areas of Rajasthan.

SHRI SHANTI DHARIWAL (Kota): Sir, due to heavy rains in Kota and Bundi districts of Rajasthan, there has been soil erosion on a massive scale in the area. It is for the first time that all the four dams on Chambal river—Gandhi Sagar, Rana Pratap Sagar, Jawahar Sagar and Kota barrage—have overflowed since their construction and this is because of the tremendous amount of water that had collected in the catchment areas of Gandhi Sagar and Rana Pratap Sagar dams. As a result of this, several lakh hectares of agricultural land between Gandhi Sagar and Kota barrage, Kota city and Keshorai Pattan and upto Dhaulpur as also land on either sides of the river Chambal has been converted into ravines because of soil erosion. Consequently, thousands of small and marginal farmers have become landless labourers. Due to flash floods from the Kota barrage, more than 1500 houses in Kota city were razed to the ground and over 2000 people were rendered homeless. Prior to this, about one month back, 1000 houses in Kota city had collapsed due to heavy downpour. Today, the total number of affected people has risen to more than 3000. Many houses